

GOVERNMENT OF INDIA  
MINISTRY OF FOOD PROCESSING INDUSTRIES  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2535**  
ANSWERED ON 09<sup>TH</sup> JULY, 2019

INDIA'S SHARE IN FPI

**2535. SHRI GAUTAM GAMBHIR:**

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the total share of India's Food Processing Industries (FPIs) in the world;
- (b) whether the Government proposes to increase India's share in FPIs in the world, especially amongst neighbouring countries;
- (c) if so, the details thereof;
- (d) whether India has sought assistance from developed countries for development of the food processing sector; and
- (e) if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES  
(SHRI RAMESWAR TELI)

(a): India occupies mostly the first three positions in the production of most of the agricultural and marine produce/products in the world, the prominent of which are: first in buffalo milk (70.27%), ghee of buffalo milk (79.41%), ghee & butter oil of cow milk (57.18%), buffalo meat (42.17%) and second in rice/paddy (21.43%), wheat (12.48%), potato (11.62%), onion dry (20.84%), tomato (10.39%), tea (21.03%) and fish (7%). The food processing industries in India is, however, a sunrise sector with the level of processing at 6.76% and accounts for only 2.31% of the global food export.

(b) & (c): To increase the share of food processing in the overall manufacturing sector of the Indian economy by increasing the level of processing and, inter alia, to give boost to export of the processed food products and for overall growth and development of food processing industries by ensuring robust modern infrastructure along the entire value/supply chain of food processing, the Government is implementing various Central Sector Schemes under PRADHAN SAMPADANA MANTRI KISAN YOJANA (PMKSY). Government has also taken a number of policy initiatives like permitting 100% Foreign Direct Investment (FDI) through automatic route in manufacturing of food products, creation of a special fund of Rs.2000 crores in National Bank for Agriculture and Rural Development (NABARD) to provide affordable credit to food processing industries, classification of food & agro-based processing units and cold chain as agriculture activity for Priority Sector Lending (PSL), lower Goods & Services Tax (GST) rates for majority of food products, 100% exemption of income tax on profit for new food processing units, 100 percent income tax exemption from profit derived by FPOs having annual turnover of Rs.100 crore for activities such as post-harvest value addition to agriculture, allowing 100% expenditure deduction for income tax calculation on investment in cold chain infrastructure, concessional import duty for plant and machinery under project imports benefit scheme, import duty exemption on import of raw material under advance authorization scheme etc.

(d) & (e): The Government has not asked any assistance from the developed countries. The Ministry of Food Processing Industries (MoFPI) organizing and taking part in various promotional activities at national and international level to showcase India's potential and opportunities in the food processing sector to attract foreign investment in food processing sector from all across the globe.

The Ministry organized a mega international event, World Food India 2017 during 3- 5 November, 2017 to this end.